

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 2251/(MB)/2019

CORAM:

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2019

NAME OF THE PARTIES: UCO Bank
V/s
Chhatrapati Agro Food manufacturing Co Ltd

Section 7 of Insolvency & Bankruptcy Code 2016.

ORDER

101. **C.P.(IB)- 2251/(MB)/2019**

Heard the argument of the Ld. Counsel for the Petitioner.

This Company Petition is admitted and Mr. Sachin Rajendra Singhavi having its Registration No. IBBI/IPA-001/IP-P-01289/2018-2019/12066 is appointed as an Interim Resolution Professional

Detailed Judgment later on.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)



Certified True Copy
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On 19/11/2019

Assistant Registrar
National Company Law Tribunal Mumbai Bench